

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 3173
ANSWERED ON MONDAY, MARCH 20, 2023

GST Collection by States

3173. SHRIMATI HARSIMRAT KAUR BADAL:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken note of the recent reports regarding the collection of Goods and Services Tax (GST) by various States and if so, the details thereof;
- (b) the reasons for Punjab's dismal track record in GST collections vis-à-vis other States; and
- (c) whether the Government proposes to take any steps to ensure ramped up GST collection by the State of Punjab and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (c): Average national gross domestic GST collection in the current FY (till Feb, 2023) has shown year-on growth at 21% while the gross domestic GST collection in the State of Punjab has grown at 14%. It would not be proper to compare the growth rates of various States because of different economic and geographical conditions, consumption basket and one-time revenue collection in a particular year in a state, etc.

The Government, on the recommendations of the GST Council, has taken various measures to improve the GST compliance and increase the GST collection in the country including Punjab. These inter-alia include:-

- i. Structural changes like calibration of GST rates for correcting inverted duty structure and pruning of exemptions;
- ii. Measures for improving tax compliance such as mandating e-way bill, ITC matching, mandating e-invoice, deployment of artificial intelligence and machine-based analytics, aadhaar authentication for registration, calibrated action on non-filers, stop filers, targeted assessment-based action on risky tax payer, integration of e-way bill with fast tag etc.
- iii. Deployment of system based analytical tools and sharing of system generated red flag reports with Central as well as State Tax authorities for identification of tax evaders.

In addition, inputs/ suggestions being received regularly from various trade and industries, Centre and States, are discussed threadbare in the GST Council meeting and implemented.
